

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The Principal District & Sessions Judge,
All Districts of J&K State .

NO:- 48390-413/ST Dated :- 26/12/2018

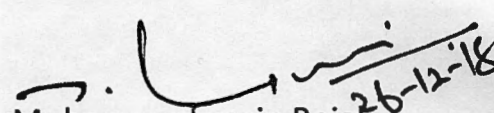
Subject :- Information regarding Unlawful Activities (prevention) Act 1967

Sir,

As desired, you are requested to furnish the requisite data pertaining to pendency of cases under Unlawful Activities (Prevention) Act 1967 of your court and courts subordinate to you (consolidated) as per following formate to this registry by or before 29th, December, 2018 by Fax NO:- 0191-2539896 so that we may able to transmit the same to the concerned authority .

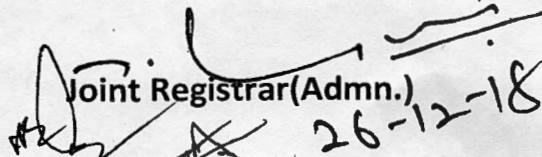
Serial No.	Unlawful Activities (Prevention) Act 1967	Pendency as on 01.12.2018

Yours faithfully,


Mohammad yasin Beigh
Joint Registrar(Admn.)

NO:- 48390-413/ST Dated :- 26/12/2018

Copy forwarded to the Incharge N I C, High Court Wing, Jammu for uploading on High Court web site .


Joint Registrar(Admn.)
26-12-18